

Department of Telecommunications :

One complaint about telephone services of Ajmer was received from Bhartiya Janata Party on 21.4.95. The representation was about providing new connections, rebate to subscribers for having telephone out of order for more than 7 days laying of underground cables, STD services of Kekri, poor services of 197, 198 and 199, cross connection of lines, congestion of STD lines and defects in exchange, delay in printing of new telephone directory and malpractice by staff.

(c) *Department of Post* : Necessary arrangements have been made for satisfactory mail delivery in the areas mentioned in (a) and (b) above. The other complaints were unfounded.

Department of Telecommunications :

- (i) In Ajmer, one E-10B exchange of 5000 lines was commissioned on 10.3.95. 2700 subscribers of electromechanical exchanges having STD facility were transferred to E-10B exchange.
- (ii) Target of new connection has been achieved in time,
- (iii) Rebate in rent is being given to subscribers automatically when telephone remains out of order for more than 7 days;
- (iv) In majority of the cases, cables are laid underground only. In Mansarovar Colony, few cables were laid overhead to provide new connections. The same will be replaced by U/G cables at the earliest.
- (v) In Open House session, all efforts are being made to invite representations of various groups;
- (vi) The STD services of Kekri are provided through Kekri-Malpura UHF system. It is working quite satisfactorily. Services of 197-198 and 199 are generally satisfactory. It is being monitored at higher level also.
- (vii) Regarding Cross connections and other such faults, corrective actions are being taken immediately whenever these are noticed. New Telephone Directory is being provided in Ajmer and shall incorporate the suggestions made in the representations. Overall services in Ajmer are -satisfactory;
- (viii) In case of any complaint regarding malpractice is received, action is taken as per departmental rules.

[English]

Casual Staff in NDMC

7258. SHRI RAMASHRAY PRASAD SINGH : Will the Ministry of HOME AFFAIRS be pleased to state :

(a) the number of casual staff in New Delhi Municipal Committee, category-wise;

(b) whether the Government propose to fix permanent cadre for the casual staff of NDMC;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) The category-wise number of casual labour in NDMC is as under :

A	B	C	D
NII	NII	98	3572

(b) to (d) Casual labourers who have completed 750 days as on 31.3.1995 have been taken on regular muster-roll making them eligible to be considered for regular appointment against future vacancies.

Media Commission

7259. SHRI S.M. LALJAN BASHA . Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal for setting up of a Media Commission;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) to (c). No decision on this subject has been taken.

D.I.T. Policy

7260. PROF. UMMAREDDY VENKATESWARLU Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have formulated a new policy called Develop-Invest-Transfer (D.I.T.) for development of oil fields;

(b) if so, the details thereof;

(c) since when the said policy is in operation;

(d) whether a new thrust has been given to this policy in 1994-95; and

(e) if so, the details of foreign and Indian companies which have shown interest for investment under the said policy?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) No, Sir.

(b) to (e). Do not arise.